

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.2935

TO BE ANSWERED ON MARCH 13, 2018

NEW PROJECTS OF DDA

No. 2935 SHRI PARVESH SAHIB SINGH:

Will the Minister OF HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether any timeline has been fixed for execution of the new project to develop an integrated city with smart features in Dwarka by Delhi Development Authority (DDA) and if so, the details thereof;

(b) whether any further specifications of this plan has been made concerning Dwarka and if so, the details thereof; and

(c) whether any mechanism will be made available to the current residents of Dwarka, to put forth their views/concerns/grievances and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (c) : The Delhi Development Authority (DDA) has intimated that there is no new project in pipeline to develop/redevelop existing Dwarka sub city with smart features. However, there is a proposal to engage a consultant to provide consultancy services to evolve city level development plan for high density mix land use hubs in DDA's vacant land in Dwarka. The scope of the work of the consultant includes, inter-alia, discussions with welfare association and all stake holders at conceptual design stage.
